

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 2678-2679/2010

ACC LTD.

Appellant(s)

VERSUS

STATE OF KERALA

Respondent(s)

WITH

C.A. No. 5980-5981/2010

Date : 27/07/2016 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPAK MISRA
HON'BLE MR. JUSTICE ROHINTON FALI NARIMANFor Appellant(s) Mr. S. Ganesh, Sr. Adv.
Mr. U. A. Rana, Adv.
Mr. Mrinal Elkar Mazumdar, Adv.
for M/s Gagrat & Co.For Respondent(s) Mr. C. K. Sasi, Adv.
Mr. Jogy Scaria, Adv.
Mr. R. Sathish, Adv.
Mr. P. V. Dinesh, Adv.UPON hearing counsel the Court made the following
O R D E R

Mr. S. Ganesh, learned senior counsel appearing for the appellant, started his arguments at 03.25 PM and concluded at 03.50 PM.

Thereafter, Mr. C. K. Sasi, learned counsel appearing for the State, started his arguments and was on his legs when the Court rose for the day.

Arguments remained unconcluded.

List tomorrow i.e. on 28.07.2016 as part heard.

(Jayant Kumar Arora)
Court Master(H. S. Parasher)
Court Master

